

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1909
ANSWERED ON:24.08.2007
BASIC SERVICES TO URBAN POOR
Patil Shri Balasaheb Vikhe

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of projects sanctioned under sub mission II for the Basic Services to Urban Poor (BSUP), city-wise;
- (b) the details of the services which are being provided under the projects;
- (c) whether any time limit has been fixed for completion of projects;
- (d) if so, the details thereof;
- (e) whether the projects are achieving the targets fixed; and
- (f) if not, the reasons therefor in each case?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The city-wise details of projects sanctioned under Sub-Mission II Basic Services to the Urban Poor (BSUP) are annexed.
- (b): Basic services like housing, water supply, sewerage, drainage, community toilets/baths, etc. are being provided under the projects.
- (c)&(d): After approval of projects, generally 2 to 3 years time limit has been fixed for completion depending upon the nature of the project.
- (e)&(f): It is expected that the projects will achieve the intended targets on time.